

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1707
ANSWERED ON:16.07.2009
SETTING UP OF NATIONAL GAS GRID
Acharia Shri Basudeb

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received proposals from various States for setting up of National Gas Grid to meet the future requirement of gas based industries;
- (b) if so, the details thereof;
- (c) whether any progress has been made in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (b): There is no specific proposal from State Governments for setting up a national gas grid. However, requests have been received from Governments of some States for pipeline connectivity in their States.

(c) to (d): There is an existing natural gas transportation network in the country. The network has trunk pipelines of more than 9,000 km. The pipelines are owned and operated by Central & State Public Sector Undertakings, as also Private Companies.

Further, a network of trunk gas pipelines is being laid in the country by various entities connecting customers to various sources of natural gas. Dahej-Uran Pipeline (DUPL) & Dabhol-Panvel pipeline (DPPL), Jagoti-Pitampur, Vijaipur-Kota and Kelaras-Malanpur pipelines have been commissioned by GAIL in July 2007, March 2007, January 2007 and July 2006 respectively. In 2009, Reliance Gas Transportation Infrastructure Limited (RGTIL) has commissioned Kakinada- Hyderabad-Uran-Ahmedabad pipeline (1385 km) for transporting gas from KG basin to consumers in other parts of the country. Dadri-Panipat pipeline (133 km) is under implementation by Indian Oil Corporation (IOC).

GAIL has been issued authorizations for Dadri-Bawana-Nangal Pipeline, Chainsa-Gurgaon- Jhajjar-Hissar Pipeline, Jagdishpur-Haldia Pipeline, Dabhol-Bangalore Pipeline and Kochi- Kanjirkod-Bangalore/Mangalore Pipeline. Reliance Gas Transportation Infrastructure Limited (RGTIL) has been granted authorizations for Kakinada-Basudebpur-Howrah Pipeline, Vijaywada- Nellore-Chennai Pipeline, Chennai-Tuticorin Pipeline and Chennai-Bangalore-Mangalore Pipeline.

To encourage investment in the sector and to regulate the same in a non-discriminatory manner, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board Act, 2006'.